

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT)(Ins) No. 82 of 2017

IN THE MATTER OF:

**J.K. Jute Mill Mazdoor Morcha
Versus**

...Appellant

Juggilal Kamapat Jute Mill Company Ltd.

...Respondent

Present

For Appellant: Mr. Krishnendu Dutta, Mr. Bhaskar Aditya and Ms. Pallavi Srivestava, Advocates.

**For Respondent: Mr. A. Tanu Mukherjee, Advocate.
Mr. Ghanshyam Sarda, Advocate for Intervener
Mr. Abhijeet Sinha and Mr. C.S. Chauhan Advocate**

O R D E R

06.09.2019 Additional affidavit has been filed by counsel for the Respondent-‘Juggilal Kamapat Jute Mill Company Limited’ who prays for and is allowed two weeks time to file reply affidavit. Rejoinder, if any, be filed within a week thereof.

Post the case ‘for Admission (After Notice)’ on 15th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

mohan/gc/